

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.128/9/HDB/2020
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	BSA Steels Pvt Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

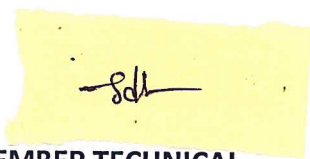
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

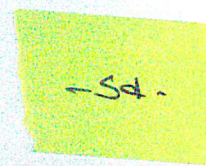
Learned counsel for the Operational Creditor appeared.

Affidavit of service of notice is filed. Corporate Debtor appears to be served with the notice, but no one appeared, matter shall be proceeded ex parte.

Matter stands adjourned for hearing to 05.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL